

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/263/ (IB)/2017  
NAME OF THE PETITIONER(S) : RAMESH ASSOCIATES PVT LTD  
NAME OF THE RESPONDENT(S) : SABARI INN PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Nandhini  
For S.S. Rajesh  
S. Ramabadran  
( For K.R.V. RAMANI )

For Petitioner

For Petitioner  
Respondent

*[Signature]*

*[Signature]*

**ORDER**

Mr. S. Ramabadran, Chartered Accountant, Representative of the Corporate Debtor present. He is directed to file an affidavit tomorrow along with the Director Mr. K.R.V. Ramani to the effect that the Corporate Debtor shall cooperate with the IRP, failing which an appropriate action for misconduct in the course of corporate insolvency resolution process will be taken against the officers of the Corporate Debtor including the Chartered Accountant. Put up on **31.08.2017 at 10.30 A.M.**

*sd/-*  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*sd/-*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)